

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.07.2026

COURT OF REGISTRAR
(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5056 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Consortium of Oberoi Realty Limited, Shree Naman Developers Private Limited and JM Financial Properties and Holdings Limited Vs. Monitoring Committee of Hotel Horizon Private Limited & Ors.	Diwakar Maheshwari
2.	I.A. No. 5057 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Navin Dhamija Vs. Sunil Kumar Aggarwal and Anr.	Ganesh Chand Sharma
3.	I.A. No. 5058 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Siddhi Marine Services LLP Vs. RCC Limited	Vijandra Kumar Verma
4.	I.A. No. 5059 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Subhash Ganpatrao Buty HUF Through Its Karta, Subhash Ganpatrao Buty Vs. Pankaj Bhattad Resolution Professional Of Gigeo Construction Company Private Limited & Anr.	Anuj Tiwari

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By order
-sd/-
Assistant Registrar